

**CITY CIVIL AND SESSIONS COURT, GREATER MUMBAI  
IN THE COURT OF H.H.J. PRITI KUMAR(GHULE)  
ADDL. SESSIONS JUDGE, COURT ROOM NO. 38.  
DAILY BOARD DATED 04.08.2020.**

SR. NO.	CASE TYPE	CASE NO.	TITLE	NAME OF ADVOCATE
1	CRI. BAIL APPLN	1334/2020	BANDRA POLICE STATION V/S SALIM KASAMALI ZAVERI	
2	POCSO M.A.	711/20	ARJUN NANKA WAGHELA V/S BANDRA POLICE STATION	NEENAND MUJUMDAR
3	BAIL APPLN POCSO	890/20	SHIVAJI NAGAR POLICE STN. V/S Mh. SADDAM MH. IQBAL ANSARI SHAHRUKH	KUMTHEKAR
4	POCSO SPL CASE	470/17	SEWRI POLICE STATION V/S Parvez Abbas Gulambakar Sayyed	
5	POCSO SPL CASE	503/18	CHEMBUR POLICE STATION V/S Sanjay Dattu Dabhade	
6	POCSO SPL CASE	584/20	TROMBAY POLICE STATION V/S Sagar @ Rubel Javed Shaikh	
7	CRI M.A.	1040/20 IN B.A. 1443/20	PRATIK PRAMOD MATHUR V/S CHEMBUR POLICE STATION	